

Criteria to allocate funds under NDRF

*39. SHRIMATI VASANTHI STANLEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the criteria to allocate funds under the National Disaster Response Fund (NDRF);

(b) on how many occasions funds have been released, along with the details thereof;

(c) how much funding was requested by Government of Tamil Nadu under the NDRF due to cyclone Thane; and

(d) how much funds have been released so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Funds from the National Disaster Response Fund (NDRF) are released to States in terms of the guidelines/procedures prescribed for immediate relief in case of natural disasters of severe nature. This additional central assistance from the NDRF, which is fully funded by the Government of India, is for supplementing the relief efforts of States in case the funds in State Disaster Response Fund (SDRF) —constituted for each State — are inadequate for providing relief to the people affected by a calamity as per norms. The guidelines prescribe the submission of a memorandum by the State outlining the damage, visit and assessment of damage by Inter-Ministerial Central Team (IMCT), examination of IMCT's report by Inter-Ministerial Group and approval of its recommendation by the High Level Committee (HLC). The quantum of funds approved by HLC from NDRF is subject to the adjustment of 75% of the balance available in SDRF account of the State for the instant calamity. Items and norms of assistance depending on the type of damage in different sectors are also separately prescribed. A detail of funds released to States from the NDRF during 2011-12 is given in the Statement (*See below*).

(c) In the memorandum submitted by the Government of Tamil Nadu it has sought an amount of Rs. 1199.89 crore for relief and reconstruction of immediate nature and Rs. 4037.12 crore for restoration works of long-term of permanent nature due to cyclone 'Thane'.

(d) In the aftermath of cyclone 'Thane' the Government of India immediately released an amount of Rs. 500 crore, on an "on account" basis, to the State Government on 11th January 2012 for undertaking relief measures in the affected areas of the State. Further, the State of Tamil Nadu has been allocated an amount of Rs. 308.20 crore (Rs. 231.15 crore as Central contribution and Rs. 77.05 crore as State contribution) in SDRF for the year 2011-12. The Central share of Rs. 231.15 crore has also been released to the State Government in two instalments.

An Inter-Ministerial Central Team has visited the affected areas and submitted its report. The report has been considered by the Inter-Ministerial Group (IMG) on 17-02-2012 and its recommendations are being placed before High Level Committee (HLC) for its consideration in the next meeting to be held shortly.

Statement

*State-wise details of releases from National Disaster Response Fund (NDRF)
during the year 2011-12*

As on 05.03.2012

(Rs. in crore)

Sl. No.	State	Amount released from NDRF
1.	Andhra Pradesh	257.61
2.	Odisha	678.65
3.	Sikkim	200.38
4.	Tamil Nadu	500.00 *
TOTAL		1636.64

* Released on an "on account" basis.

Sexual exploitation in naxalite camps

†*40. SHRI RUDRA NARAYAN PANY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that horrible incidents of sexual exploitation are happening at naxalite camps;

(b) if so, the details thereof; and

(c) the steps that Government has taken till date and the measures it is considering to adopt to stop this?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Statements of several surrendered women CPI (Maoist) cadres of Odisha, Maharashtra, Bihar, Jharkhand and other States have disclosed several instances of sexual exploitation in Maoist camps. This has been widely reported in the media also from time to time. Such instances of sexual exploitation include rape, forced marriage and molestation by senior male CPI (Maoist) cadres. Recently in Chhattisgarh, some surrendered CPI (Maoist) male cadres disclosed that they were forced by the senior leadership to undergo vasectomy operation as a pre-condition for marriage with women cadres. During an operation launched by the Border Security Force (BSF) in January, 2012 at a naxal hideout in Niliguda forest, PS Podia, District Malakangiri, Odisha, a large number of

†Original notice of the question was received in Hindi.